

DIVISION BENCH  
COURT - I

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/283(KB)2022  
IA(COMPANIES.ACT)/123(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ARUNABH THAKUR VS HEART HOSPITAL PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

**Appearances (via video conferencing/physically)**

Ms. Shruti Singhania, FCS : For Petitioner  
Ms. Apurva Daga. Adv.

Mr. Shaunak Mitra, Adv. : For Respondents  
Mr. Avik Chaudhuri, Adv.

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Reply affidavit in terms of last order is stated to have been filed in the Registry yesterday.
3. Post IA along with main CP on 4/7/2024.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**